

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1102
(To be answered on the 8th February 2024)**

SETTING UP OF NEW AIRPORTS

1102. SHRI MAHABALI SINGH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has declared to set up fifty new airports in the country in the budget of 2023-24;**
- (b) if so, the details thereof, along with the time by which the said airports are likely to be set up;**
- (c) the details of the policy in place for setting up airports in the country;**
- (d) whether Karakat Parliamentary Constituency in Bihar fulfils the criteria set for setting up a new airport and if so, the details thereof;**
- (e) whether the Government proposes to set up a new airport for the economic, cultural and tourism development of Sasaram and if so, the details thereof;**
- (f) whether the Government has received any request from the respective Member of Parliament in the matter; and**
- (g) if so, the reaction of the Government thereto?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a)&(b): In the Budget of 2023-24, it has been stated that fifty additional airports, heliports, water aerodromes and advance landing grounds will be revived for improving regional air connectivity.

An Outlay of Rs. 1000 crore has been approved in this regard for three year period from 01.04.2023 to 31.03.2026. As on 31.01.2024, Rs. 644 crore have been allocated for 33 airports identified.

(c)&(d): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the

Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

Revival/upgradation of unserved / underserved airports is undertaken on its identification through valid bids and award to a Selected Airline Operator (SAO) under the Regional Connectivity Scheme(RCS)-UDAN (Ude Desh ka Aam Nagrik).

(e) to (g): As of now, no proposal under GFA Policy has been received for construction of a Greenfield Airport in Lok Sabha Constituencies of Karakat and Sasaram of Bihar either from State Government concerned or from any other Airport Developer. This has also been apprised to the Hon'ble Members of Parliament concerned, in response to the references received in this regard from them.
